(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N SINGH): (a) and (b) Yes, Sir. There has been some delay in the implementation of some projects under NHDP due to various constraints. The major constraints in implementation of the projects are due to delay in land acquisition, utility shifting, obtaining clearances for forest / environment and Road over Bridges, poor performance of some contractors and law & order condition in some States.

(c) and (d) In order to expedite the implementation, progress of projects is closely monitored by Project Implementation Unit of National Highways Authority of India assisted by Supervision / Independent Consultants and concerted efforts are being made to expedite land acquisition, shifting of utilities, clearances of Road Over Bridges from Railways, etc. Financial assistance in the form of special advances are being given to the contractors on case to case basis to overcome cash flow problems to expedite completion of projects.

Review/Completion of NHDP projects

- 537. SHRI R.C. SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether it is a fact that Government's latest review of National Highways Development Project (NHDP) reveal that out of 60 projects for which requests for proposal were issued, only 22 have attracted a bidder and 38 projects have not attracted even a single bidder;
- (b) if so, the details of 38 projects which have not attracted even a single bidder. State-wise; and
- (c) what efforts Government is making to complete all the NHDP projects, particularly with regard to those which have been reviewed recently, as early as possible?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) National Highways Authority of India (NHAI) initiated bidding process for 60 projects in 2008 out of which bids have been received in respect of 30 projects.

- (b) The list of 30 projects which did not attract even a single bid is at Statement-I. (See below)
- (c) The Government has taken various measures to complete the projects under the National Highways Development Project (NHDP) as per the details enclosed as Statement-II.

Statement-I
List of the projects for which not even a single bid received

S.No.	Name of the project	Length (Km.)	TPC (Rs.Cr)	NHDP Phase
2	Tindivanam-Krishnagiri	200	1180.96	III
3	Jaipur-Reengus	54	377.00	III
4	Panikoli-Keonjhar-Rimuli Section	163	1303.00	III
5	Chandikhole-Dubari-Talchar	133	972.00	III
6	Rimuli-Roxy Rajamunda Section	106	785.00	III
7	Walayar-Vadakkanecherry Section of NH-47	58	717.00	II
8	Charthalai-Ochira	84	1540.00	III
9	Ochira-Thiruvananthapuram	86	1488.00	III
10	Belgaum-Dharwad	80	702.00	V
11	Delhi-Agra	180	2110.00	V
12	Vijayadawa-Elluru-Rajamundry	198	2658.00	V
13	Trivendrum-Kerala/TN Border	43	986.89	III
14	Kuttipuram-Edapally	112	1273.71	III
15	Muzaffarnagar-Haridwar-Dehradun	126	1251.42	III
16	Kerala/TN Border - Kanayakumari	70	1021.26	III
17	Rohtak - Hissar	97	834.00	III
18	Nagapatnam-Thanjaveur	77	681.00	III
19	Trichy-Karaikudi	120	768.00	III
20	Karaikudi-Ramanathapuram	80	599.00	III
21	Dindigul-Perigulam-Theni NH 45 Ext & Theni-Kumili NH 220	130	894.30	III
22	Coimbatore-Mettupalayam	50	550.00	III
23	Sonbarsa-Muzaffarpur	89	1013.00	III
24	Mokhama-Munger	70	831.15	III
25	Khagaria-Purena	140	1285.00	III
26	Gopalganaj-Chapra-Hazipur (Pkg.II)	72	1053.80	III
27	Gopalganaj-Chapra-Hazipur (Pkg.l)	84	1008.70	III
28	Patna-Buxar	125	1555.75	III
29	Khagaria-Bakhatiarpur	120	1663.02	III
30	Amritsar-Jalandhar	20	291.77	II

Statement-II

Efforts of Government to expedite implementation of the project

- a) The Contracts are regularly monitored at various levels such as by Supervision Consultant, Project Directors, Senior officers of NHAI, Progress reviews are also held at the level of Chairman, NHAI, Secretary, Department of Road Transport & Highways.
- b) State Governments have appointed Senior officers as nodal officers for resolving problems associated with implementation of the NHDP such as land acquisition, removal of utilities, forest/pollution / environment clearances etc. These nodal officers hold periodic meetings to review the projects and take action to resolve the problems.
- c) A Committee of Secretaries has been constituted under Cabinet Secretary to address interministerial and Centre State issues such as land acquisition, utility shifting, environment approvals, clearance of ROBs.
- d) The total project costs (TPC) estimated at the time of preparing feasibility reports, prepared in 2006-07 was revised upwards by 20% and 10% respectively, so as to bring these to the current level.
- e) The entire 40% of the Viability Gap Funding (VGF) is being made available during the construction phase itself.
- f) The projects which did not attract bidders are being restructured by reducing the scope to the extent feasible so as to bring down their cost and to improve their financial viability.
- g) The procedure of issue of Land Acquisition notifications has been simplified. Earlier all the notification under NH Act were vetted by the Ministry of Law. Recently, an amendment has been made in the Allocation of Business Rules by which these notifications are not required to be sent to the Ministry of Law. The Ministry of Law has approved the standard formats of various notifications keeping in view the similar nature of the notifications of Land Acquisition.
- h) To expedite the construction of ROBs an officer of the Railways has been posted to NHAI to coordinate with Ministry of Railways. MOU has also been signed with M/s. IRCON for construction of some of the ROBs.
- Action has been taken against non performing contractors and they are not allowed to bid for future projects unless they improve the performance in existing contracts.

Number of toll tax centres on National Highway No.8

†538.SHRI RAJ MOHINDER SINGH MAJITHA:

SHRI SHIVANAND TIWARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

†Original notice of the question was received in Hindi